COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 313 OF 2016 & IA NO. 648 OF 2016 APPEAL NO. 165 OF 2017 & IA NO. 282 OF 2017 APPEAL NO. 166 OF 2017 & IA NO. 280 OF 2017

Dated: 5th April, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

APPEAL NO. 313 OF 2016 & IA NO. 648 OF 2016

In the matter of: Rajasthan Textile Mills Associatio Vs.		Appellant(s)				
Rajasthan Electricity Regulatory	Commi	ssion & Ors.		Respondent(s)		
Counsel for the Appellant(s)	:	Mr. Ashwin Ms. Parichita Chowdl Mr. Anand K Ganesa				
Counsel for the Respondent(s)	:	Mr. Raj Kumar Mehta Ms. Himanshi Andley				
		Ms. Ranjitha for R-2	to 4			
		Mr. P.N. Bhandari				
APPEAL NO. 165 OF 2017 & IA NO. 282 OF 2017						
In the matter of:						

In the matter of: Ambuja Cement Ltd.	 Appellant(s) Respondent(s)		
۷s. Jaipur Vidyut Vitran Nigam Ltd. ٤			
Counsel for the Appellant(s)	:	Mr. P.N. Bhandari	

Counsel for the Respondent(s) : Mr. Raj Kumar Mehta Ms. Himanshi Andley for R.1

Ms. RAnjitha for R-1 to 2

APPEAL NO. 166 OF 2017 & IA NO. 280 OF 2017

In the matter of: J.K. Cement Works

Jaipur Vidyut Vitran Nigam Ltd.	Vs. & Ors.		Respondent(s)
Counsel for the Appellant(s)	:	Mr. P.N. Bhandari	
Counsel for the Respondent(s)	:	Mr. Raj Kumar Mehta Ms. Himanshi Andley for R.1	
		Ms. Ranjitha for R-1 to 3	

<u>ORDER</u>

As agreed by learned counsel for the parties, list these matters on **12.07.2018.**

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/mk